IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-573(PB)/2017

IN THE MATTER OF:

Saurabh Khanna

Vs.

CHD Developers Ltd. & Ors.

.... Applicant/petitioner

... Respondents

Order under Section 7

Order delivered on 07.12.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Shri R. Varadharajan Hon'ble Member (J)

For the Applicant/petitioner: Mr. Shaurya Sharma & Mr. Ankit Khurana, Advs.

For the Respondent:

ORDER

Notice to show cause to the respondents returnable on 18.12.2017 be issued as to why the petition be not admitted.

List for further consideration on 18.12.2017.

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

(R. VARADHARAJAN)

MEMBER(JUDICIAL)

07.12.2017 VINEET